



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2025

NOTICE

Please take notice that the following matters listed **for pronouncement of Judgment** in the Court – IV on 04.09.2025 at 10:28 AM **will now be taken up at 02:00 PM.**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 687 of 2024	Devarajan Raman Erstwhile RP of Satra Properties (India) Ltd. Vs. Vistra ITCL (India) Ltd & Ors.	Mandeep S Vinaik Anjali Sharma Deepak Bashfa	Rajeev Chowdhary
2.	Comp. App. (AT) (Ins) No. 1627 of 2024 & I.A. No. 5941, 5942, 5943, 7556 of 2024	Praful Satra Vs. Vaishali Patrikar & Ors. With	Malak Bhatt	Manisha Ambwani Neha Agarwal Vaishali Patrikar- R1 Devashish Chauhan paras Mithal- R2 Abhirup Dasgupta Ishaan Duggal- R4
3.	Comp. App. (AT) (Ins) No. 1628 of 2024 & I.A. No. 5944, 5945, 5946, 7557 of 2024	Praful Satra Vs. Vaishali Patrikar & Ors.	Malak Bhatt	Neha Agarwal Vaishali Patrikar- R1 Devashish Chauhan paras Mithal- R2 Abhirup Dasgupta Ishaan Duggal- R4

By order of Hon'ble Chairperson
-Sd/-
Registrar